

inclusion of a large number of infiltrated persons from Bangladesh in the Electoral Rolls of 8-Tufanganj (SC) and 9-Natabari Assembly constituencies falling in District Coochbehar. The complaint was endorsed to the election authorities in West Bengal for appropriate action.

Winding up of Spinning Mills

1114. SHRI DILEEP SANGHANI : Will the Minister of FINANCE be pleased to state :

(a) whether the Board of Industrial and Financial Reconstruction has recently recommended for winding up and also for modernisation of some cotton spinning and weaving mills in Gujarat.

(b) if so, the details thereof in each category, separately; and

(c) the amount allocated during the last three years and in the current year, so far for modernisation plans of these mills in the State?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) has reported that as on 30.06.1996, it had sanctioned rehabilitation schemes in respect of seven sick textile industrial companies and recommended winding up of 26 sick textile industrial companies in the State of Gujarat. The details are given in the enclosed statement.

(c) BIFR has reported that no data regarding the amount allocated or proposed to be allocated for rehabilitation of sick industrial companies are kept by it. The rehabilitation schemes generally indicate the reliefs/concessions agreed to by all the parties concerned including banks/financial institutions and the overall quantum of sacrifices thus made and not the precise amount agency-wise.

STATEMENT

List of Sick Textile Industrial Companies in the state of Gujarat registered with BIFR upto 30.06.1996

Revival Scheme Sanctioned by BIFR

1. Hathising Manufacturing Company
2. Diamond Textile Mills
3. Broach Textile Mills
4. Maheshwari Mills
5. Gujarat Polywear Limited
6. Madhu Fabrics Limited
7. Madhu Textiles Ahmedabad Limited

Winding up Recommended by BIFR

1. New Gujarat Synthetics Limited
2. Star of Gujarat Textile

3. Gaikwar Mills Limited
4. Commercial Ahmedabad Mills Limited
5. Patel Mills Company Limited
6. Shri Yamuna Mills Limited
7. Vijaya Mills
8. P.G. Textile Mills
9. Padmini Mills Limited
10. Mohan Carpets
11. Rustom Mills
12. Raj Prakash Spinning
13. Dhanmal Silk Mills Private Limited
14. Shri Prithvi Cotton Works Limited
15. Aryodaya Ginning and Manufacturing Company Limited
16. Maharana Mills Limited
17. Navjivan Mills Limited
18. Ahmedabad Manufacturing and Calico Ptg. Company Limited
19. Kalol Mills Limited
20. Sri Arbuda Mills
21. Shri Amruta Mills Limited
22. Arunesh Processors
23. Chemox Synthetics
24. Shri Ambika Mills
25. Nutan Mills
26. Aruna Mills

Increase in the LL.B Course

1115. SHRI MRUTYUNJAYA NAYAK :
SHRI KODIKUNNIL SURESH :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether All India Law Students Forum has started a nation-wide agitation against the decision of the Bar Council of India to increase the LL B course by a year, and

(b) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D KHALAP) : (a) and (b). The Bar Council of India has not increased the LL B course by a year. However, the Council has introduced a pre-enrolment training for a period of one year for persons with requisite legal qualifications to enter the profession of law. Writ Petitions have been filed before different High Courts challenging the introduction of such pre-enrolment training.

The Bar Council of India has filed a transfer petition in the Supreme Court seeking transfer of various